## GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 3894 TO BE ANSWERED ON 08.12.2016

## **ICT FOR PANCHAYATS**

**3894.** SHRI HARI OM PANDAY: SHRI JAGDAMBIKA PAL: DR. RATNA DE (NAG): SHRI V. PANNEERSELVAM: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Union Government proposes to "Connect all the Panchayat units with a Central server" and to enable them with Information and Communications Technology in the near future;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the extent to which this initiative will help to ensure accountability and transparency in the Panchayats?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

- (a) to (c) No, Madam. There is no such plan. However, under e-Panchayat Mission Mode Project (MMP), a suite of Core Common Applications, collectively known as Panchayat Enterprise Suite (PES) has been developed, which is hosted centrally in the National Data Centre at Delhi. These Applications can be accessed by the Panchayat Raj Institutions (PRIs), state departments, etc. Besides some States have their own State-specific applications hosted at the State level.
- (d) The PES has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences, etc. Once adopted by the Panchayats, these web-based applications will help in putting all information (including assets, accounts and plans) of Panchayats in public domain, which will significantly improve the accountability and transparency of Panchayats.

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